

Central Administrative Tribunal Principal Bench, New Delhi

O.A. 274/2015

This the 09th day of February, 2016

Hon'ble Shri Raj Vir Sharma, Member(J)

1. Sh. Sunit Kumar
S/o Sh. Krishan Kumar,
R/o DDA MIG FLAT-203
PINK APPRT, SEC -18 B
DWARKA, NEW DELHI-110075 ... Applicant

(By Advocate: None)

Versus

1. Delhi Metro Rail Corporation Ltd.,
Through the Managing Director
Delhi Metro Rail Corporation,
Metro Bhawan, New Delhi.
2. The Director (Operations)
Delhi Metro Rail Corporation,
Metro Bhawan, New Delhi.
3. The General Manager (Operation)
Delhi Metro Rail Corporation
Metro Bhawan, New Delhi.
4. The DGM/O/IV
Delhi Metro Rail Corporation
Metro Bhawan, New Delhi.

(By Advocate: Mr. V S R Krishna)

Order (oral)

Case called. None for the applicant. It is seen that even on the last date of hearing on 17.12.2015, nobody had appeared for the

applicant. It appears that applicant has lost interest to pursue this case.

2. Therefore, the OA is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

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